

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.09.2022

ORDER NO. 167 of 2022

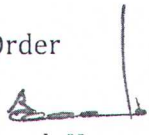
Hon'ble President is pleased to partially modify the roster order no. 148 of 2022 for CESTAT, New Delhi on 23.09.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 23.09.2022 at 2:30 pm	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	ST/ROM/50743/2018 in ST/51840/2015 Sir Ganga Ram Hospital vs. CST Delhi ST/ROA/50191/2019 ST/60538/2013 CC vs. M/s Akansha Sales E/ROM/50159, 50160/2020 in E/1288 &1352/2006 SAIL vs. CCE Raipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar